

Bench II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

T.P No 68 of 2017
C.P. No 1114/2016

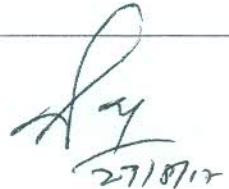
CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29th August 2017, 10.30 A.M

| | | | |
|---------------------|--|-------------------------|---------------------|
| Name of the Company | | Tristar Finvest Pvt Ltd | |
| Under Section | | 391(2), 394 | |
| Sl. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |

1. CA. SHASHI AGARWAL

PETITIONER


27/8/17

O R D E R

Ld. Lawyer on behalf of the petitioner is present.

In compliance of the previous order, he has filed the necessary documents by way of supplementary affidavit.

Order is reserved.

Sd/-

MANORAMA KUMARI
MEMBER(J)